

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO.2205
TO BE ANSWERED ON 10TH MARCH, 2016

EXTENSION OF WATERWAYS

2205. SHRI P. KARUNAKARAN:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) the present status of proposed Kollam-Kottappuram waterway;
- (b) whether the Government proposes to extend the said waterway to Kasaragod;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a): Kottapuram- Kollam stretch of West Coast canal (168 km) along with Champakara canal (14 km) and Udyogmandal canal (23 km) (totalling 205 km) had been declared as National Waterway-3 (NW-3) on February 1, 1993. The present status of development of NW-3 is given below:

(i) **Navigable Channel**

Navigable channel of minimum 38 meters bottom width in wider sections and 32 meters bottom width in narrow sections with minimum 2 meters depth has been developed and maintained in entire NW-3 except a small portion of 3.25 km where width is 12 meters.

(ii) **Aids for 24 hours Navigation**

The entire NW-3 in Kerala has been provided with navigation aids to facilitate 24 hours navigation.

(iii) **Cargo handling terminals**

Cargo terminals have been set up at eight locations with safe berthing arrangement for inland vessels, storage go-downs, cargo handling equipment. These locations are Kottapuram, Aluva Maradu (Kochi), Vaikom, Cherthala (Thanneermukkom) Thrikkunnappuzha, Kayamkulam (Ayiramthengu) and Kollam. Construction is nearing completion at the ninth terminal at Alappuzha. In addition, for decongesting the Kochi city by providing an alternate transport route to International Container Transshipment Terminal (ICTT), a pair of Ro-Ro terminals at Willingdon Island and Bolghatty have been provided.

(b)to(d):As per the study conducted for extension of West Coast Canal (National Waterway-3) by M/s NATPAC, the viable stretch between Kottapuram to Kozhikode has been included for declaration as an extension of National Waterway-3 in the National Waterways Bill, 2015. The Bill has already been passed by the Lok Sabha in the Winter Session, 2015 and is expected to be taken up for consideration by Rajya Sabha during the Budget Session, 2016.
